

RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND FIFTY SEVENTH SESSION)

No. 5616]

MONDAY, JULY 18, 2022

**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held
on the 18th July, 2022**

11-00 a.m.

1. National Anthem

National Anthem was played.

11-01 a.m.

2. Oath or Affirmation

The following Members made and subscribed oath/affirmation and took their seats in the House:—

ANDHRA PRADESH

1. Shri Masthan Rao Beeda
2. Shri V. Vijayasai Reddy

BIHAR

3. Dr. Faiyaz Ahmad
4. Shrimati Misha Bharti
5. Shri Khiru Mahto
6. Shri Shambhu Sharan Patel

CHHATTISGARH

7. Shrimati Ranjeet Ranjan
8. Shri Rajeev Shukla

42280

JHARKHAND

9. Shrimati Mahua Maji
10. Shri Aditya Prasad

KARNATAKA

11. Shri Jaggesh

MAHARASHTRA

12. Shri Praful Patel
13. Shri Imran Pratapgarhi
14. Shri Sanjay Raut

ODISHA

15. Dr. Sasmit Patra

PUNJAB

16. Shri Sandeep Kumar Pathak
17. Shri Vikramjit Singh Sahney
18. Shri Harbhajan Singh

RAJASTHAN

19. Shri Pramod Kumar
20. Shri Randeep Singh Surjewala

TAMIL NADU

21. Shri P. Chidambaram
22. Shri R. Girirajan
23. Shri S. Kalyanasundaram
24. Shri K. R. N. Rajeshkumar
25. Shri C. Ve Shanmugam

UTTAR PRADESH

26. Shri Javed Ali Khan

NOMINATED

27. Shri V. Vijayendra Prasad

11-24 a.m.

3. Observation by the Chair

The Chairman observed that while taking oath, the new Members should only read the prescribed form and any deviation would result in invalidation of their oath and they would require to take oath afresh.

11-27 a.m.

4. Obituary References

The Chairman made references to the passing away of —

1. Shri Kishore Kumar Mohanty, (ex-Member);
2. Shri Robert Kharshiing, (ex-Member);
3. Shri K. K. Veerappan, (ex-Member); and
4. Pandit Shivkumar Sharma, (legendary Hindustani classical musician and Santoor player).
5. His Excellency Shri Shinzo Abe, former Prime Minister of Japan;
6. His Highness Sheikh Khalifa Bin Zayed Al Nahyan, President of the United Arab Emirates and the Ruler of Abu Dhabi; and
7. His Excellency Shri Mwai Kibaki, Third President of Kenya.

The House observed silence, all Members standing, as a mark of respect to the memory of the departed.

11-38 a.m.

5. References by the Chair

(i) Reference to the victims of terrorist attack at St. Francis Xavier Catholic Church in Nigeria

The Chairman made a reference to the victims of terrorist attack at St. Francis Xavier Catholic Church in Ondo State of Nigeria in which 40 persons were reportedly killed and many injured.

(ii) Reference to the victims of terrorist attack at Gurdwara Dashmesh Pita Sahib Sri Gobind Singh Sahib Ji in Afghanistan

The Chairman made a reference to the victims of terrorist attack at Gurdwara Dashmesh Pita Sahib Sri Gobind Singh Sahib Ji in Kabul, Afghanistan on the 18th of June, 2022, resulting in loss of two innocent lives.

(iii) Reference to massive earthquake in north-east Afghanistan

The Chairman made a reference to a massive earthquake in north-east Afghanistan on the 22nd of June, 2022, in which 1100 persons reportedly lost their lives, 2000 were injured and nearly 10,000 have been rendered homeless.

The House observed silence, all Members standing, as a mark of respect to the memory of those, who lost their lives in these tragic incidents.

11-41 a.m.

6. Announcement regarding the Leader of the House

The Chairman made the following announcement:—

"I have to inform Members that I had received a communication from the Minister of Parliamentary Affairs informing me that Shri Piyush Goyal, Minister of Commerce & Industry; Consumer Affairs, Food & Public Distribution and Textiles has been nominated as the Leader of the House in the Rajya Sabha by the Hon'ble Prime Minister."

11-42 a.m.

7. Opening Remarks by the Chairman

The Chairman while making opening remarks recalled his journey of five years after assuming the office of Chairman and informed that in these five years, 13 Sessions were held in which 141 of the 248 scheduled full sittings accounting for 57 per cent of the total sittings were disrupted partly or fully. He expressed the hope that from this Session the Members will be propelled by the spirit of **New India @100** to make up for the missed time and opportunities.

The Chairman expressed satisfaction on the working of seven Department-related Parliamentary Standing Committees during the inter-session. The Chairman further felicitated the newly elected/re-elected

Members including the nominated Members and urged all to collectively endeavour fulfill the commitment to serve the people.

The Chairman highlighted the remarkable achievement of reaching the milestone of administering 200 crore Covid-19 vaccinations across the country, which accounts to 97 per cent first dose and 90 per cent of adult population receiving both the doses.

The Chairman urged all Members to follow all the precautions and Covid protocols for a safe Monsoon Session.

* 11-50 p.m.

8. Papers Laid on the Table

Secretary-General laid on the Table a statement (in English and Hindi) showing the following Bills passed by the Houses of Parliament during the Two Hundred and Fifty-Sixth Session of the Rajya Sabha and assented to by the President:—

1. The Appropriation (No.2) Bill, 2022.
2. The Appropriation (No.3) Bill, 2022.
3. The Jammu and Kashmir Appropriation Bill, 2022.
4. The Jammu and Kashmir Appropriation (No.2) Bill, 2022.
5. The Finance Bill, 2022.
6. The Appropriation Bill, 2022.
7. The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2022.
8. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022.
9. The Delhi Municipal Corporation (Amendment) Bill, 2022.
10. The Criminal Procedure (Identification) Bill, 2022.
11. The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2022.

* From 11-45 a.m. to 11-46 a.m., some points were raised.

9. Message from Lok Sabha — Reported[@]

Secretary-General reported to the House a message from Lok Sabha informing Rajya Sabha that the Lok Sabha at its sitting held on the 15th March, 2022, adopted a motion recommending to the Rajya Sabha that Rajya Sabha do elect three Members of Rajya Sabha, in accordance with the system of proportional representation by means of single transferable vote, to the Joint Committee on Offices of Profit in the vacancies caused by the retirement of Shri V. Vijayasai Reddy, M.P., Dr. Sasmit Patra, M.P. and Shri Mahesh Poddar M.P. from Rajya Sabha and do communicate to Lok Sabha the names of the members so appointed by Rajya Sabha to the Joint Committee.

11-51 a.m.

10. Panel of Vice-Chairmen

The Chairman announced that the Panel of Vice-Chairmen has been re-constituted *w.e.f.* from the 16th of July, 2022, with the following Members:—

1. Shri Bhubaneswar Kalita;
2. Ms. Indu Bala Goswami;
3. Dr. L. Hanumanthaiah;
4. Shri Tiruchi Siva;
5. Shri V. Vijayasai Reddy; and
6. Dr. Sasmit Patra

11-52 a.m.

11. Resignation by Member

The Chairman made the following announcement in the House:—

"I have to inform Members that I had received letters from Shri Subhash Chandra Singh, Member, representing the State of Odisha, and Dr. Manik Saha, Member, representing the State of Tripura resigning their seats in the Rajya Sabha. I have

[@] Secretary-General also informed the House that the Message was received on 15th of March, 2022, during the previous Session and was not reported to the House in that Session as requested by Lok Sabha, as the term of office of the Members mentioned therein was yet to expire.

accepted the resignation of Shri Subhash Chandra Singh with effect from the 21st of April, 2022 and the resignation of Dr. Manik Saha with effect from the 4th of July, 2022."

(Due to gross disorderly conduct in violation of the rules and etiquette of Rajya Sabha by the following Members, who entered the 'Well' of the House, shouted slogans and willfully obstructed the proceedings of the House, the Chair adjourned the House for the day:—

1. *Shri P. Bhattacharya*
2. *Shri Akhilesh Prasad Singh*
3. *Shri Naranbhai J. Rathwa*
4. *Shri G.C. Chandrashekhar*
5. *Dr. L. Hanumanthaiah*
6. *Shri Syed Nasir Hussain*
7. *Shri Rajmani Patel*
8. *Shri Kumar Ketkar*
9. *Shrimati Phulo Devi Netam*
10. *Shri Shaktisinh Gohil*
11. *Shri Neeraj Dangi*
12. *Shrimati Rajani Ashokrao Patil*
13. *Shrimati Jebi Mather Hisham*
14. *Shrimati Ranjeet Ranjan*
15. *Shri Imran Pratapgarhi*
16. *Shri Randeep Singh Surjewala*
17. *Shri Pramod Kumar*
18. *Shri Rajeev Shukla*
19. *Shri Sanjay Singh*
20. *Shri Sushil Kumar Gupta*
21. *Shri Sandeep Kumar Pathak*

11-53 a.m.

The House adjourned till 11-00 a.m. on Tuesday, the 19th July, 2022.

P. C. MODY,
Secretary-General